

The 26<sup>th</sup> May, 2020

**ORDER**

**Subject: Import of Golden Syrup/Invert Sugar Syrup/Rice Syrup - reg.**

Food Safety and Standards Authority of India has been informed that Golden Syrup/Invert Sugar Syrup/Rice Syrup are sometimes being used in production of Honey being cheaper in cost and due to having similar physical properties and easy availability.

2. Hence to ensure the quality of honey and to contain the misuse of imported Golden syrup/Invert sugar syrup/Rice syrup in production of honey, all the importers/Food Business operators which are importing Golden Syrup/Invert Sugar Syrup/Rice Syrup into India are directed to also submit necessary documents at scrutiny stage before clearance to concerned Authorised Officer regarding details of the manufacturer(s) with end use to whom the aforesaid imported food items will be supplied.
3. Authorised Officers are directed to carry out clearance of aforesaid products only after ensuring the necessary documents and fulfillment of other requirements of FSSAI. Further Authorised Officer shall share the details of the cleared imported consignments of Golden Syrup/Invert Sugar Syrup/Rice Syrup with the concerned Central Designated Officer to ensure compliance to Regulatory Compliance Division order dated 23.12.2019 (copy enclosed).
4. This issues with the approval of the Competent Authority.

  
(Dr. Amit Sharma)  
Director (Imports)  
FSSAI-HQ

**To:**

1. All Authorised Officers, FSSAI- for compliance of above order.
2. Director (Customs) & Commissioner (Single Window Project, CBEC)- with a request to circulate to all officials of Customs Department working as Authorized Officers for compliance.

**Copy for information to-**

1. PPS to Chairperson, FSSAI
2. PPS to CEO, FSSAI
3. Executive Director (CS), FSSAI
4. Advisor (QA), FSSAI-HQ
5. Advisor (Standards), FSSAI-HQ
6. CITO, FSSAI-HQ (for uploading on the FSSAI website)